

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/(IB)/2017
NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

*Shrihari
Counsel for Respondent.*

*A. Aridas
9445402093*

*Counsel for Petitioner
A. Aridas*

A. Aridas

ORDER

Mr. Aridas, Counsel for Petitioner present. Mr. Shrihari, Counsel for Respondent present and filed counter. He further submitted that they proposed for settlement and negotiations with the other side are under progress. Counsel for Petitioner is directed to make his submission in relation to the compliance to be made as per I&B Code, 2016 as per notification dated 29.06.2017. At request by both of the parties, time is enlarged. Put up on **07.08.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)